

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/\_4724/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Malaya Deb,  
Principal Judge,  
Family Court, Cachar, Silchar

Dated Guwahati, the 30<sup>th</sup> September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2021/647 dtd. 29.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.10.2021, 05.10.2021 and 06.10.2021 along with station leave permission from the morning of 04.10.2021 till the morning of 07.10.2021**, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/2005/\_4725/A, dated 30-9-2021

Copy to

✓ The Project Manager, Gauhati High Court.

30/9/21

**JT.REGISTRAR (VIGILANCE)**

Ran